



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/1552/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rita Kar,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 12th March, 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Your Letter No. DJK.1-5/20/376, dtd. 06.03.2020

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for three days on 11.03.2020, 12.03.2020 and 13.03.2020 along with station leave permission from the evening of 07.03.2020 till the morning of 16.03.2020, has been granted.

The Addl. District & Sessions Judge FTC, Kokrajhar, in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/1553/A, dated 12.3.2020
Copy to:-

- ✓ 1. The Systems Analyst, Gauhati High Court.


12/3/2020
JT. REGISTRAR (VIGILANCE)
Rita